

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 1333/2023

UDAYRAJ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. GAUTAM NARAYAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 10-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. Sujay Jain, Adv.
Mr. K V Vibhu Prasad, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Abhinav S. Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Records have already been received.

Four weeks time, is granted to the Ld. Counsel for the parties, to file the additional documents.

Thereafter, list the matter before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar

MG